NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 30/15	TP 74/16	Hearing		Chandrashekar Narendra Kumar Vs Medcorre Diagnostics & Research Centre Pvt. Ltd. & 3 Others.

& PHONE NUMBER

NAME (IN CAPITAL)

SL.

NO.

REPRESENTATION TO WHOM

SIGNATURE

14) S.V. DESAI 9845065608

14) SANDESHA 9743969871

AU Respondents

Counsel for petitioner is present. He has filed only 3 sets of copies of petition but not the enclosures/annexures@n the ground that the previous counsel had not handed over them to him. PCS for respondent is present.

For hearing, list it finally on 26.09.2017

MEMBER (J)

MEMBER (T)